

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 1041/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017



NAME OF THE PARTIES: Anand Teknow Aids Engineering India Ltd.

V/s.

Krisha Trans Power (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Rahul D. Oak a/w Siddhesh. S. Shetye	Advocate for petitioner	 
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ORDER

C.P. No. 1041/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. As per the statement of the Learned Counsel Settlement is in progress.
3. The matter is adjourned to **18.12.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
20.11.2017.

aah

Sd/-

M.K. Shrawat
Member (Judicial)